

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 98 OF 1999
 Applicant(s) G.S. Saxena Respondent(s) U.O. 1 & ors
 Advocate for Applicant(s) Mr J.K. Kaushik Advocate for Respondent(s) -

Notes of the Registry

Order of the Tribunal

12/4/99

Mr J.K. Kaushik, Counsel for the Applicant

Register Put up in Court for admission on 12.4.99 as per the Court Slip.

12/4/99
 REGISTRAR
 C.A.T. JODHPUR

12/4/99

Mr. J.K. Kaushik, Counsel for the applicant.

Heard.

We find no substance in the Application. It is hereby rejected.

N. PANAWANI
 Adm. Member

A.K. MISRA
 Judl. Member

Part II and III destroyed in my presence on 4.7.06 under the supervision of section officer (1) as per order dated 16/7/06
 Section Officer (Record)

Copy of order sent to a/c with R/1 to R/3 by Regd AD vide 1406/42 dt 20-4-99

19/4/99
 AD R/1, 3 attached 18/4